NATIONAL COMPANY LAW TRIBUNAL CHENNAI BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON /5/12/2016 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: TCP/21/2016 PETITION NUMBER

: Sulochana + 2 NAME OF THE PETITIONER(S)

: Agunodaya Enterprises Ltd + 6 NAME OF THE RESPONDENT(S)

: 397, 398, 402 & 403 **UNDER SECTION**

S.No. NAME (IN CAPITAL) DESIGNATION **SIGNATURE**

REPRESENTATION BY WHOM

Counsel for RI, R2 and R4

3. T. A. Ramesh

ORDER

Shri T R Ramesh, counsel for petitioner present. Shri Rajasekhar V K, counsel for R1, R2 & R4 and Shri A Narayanan, counsel for R5 to R7 are present. Counsel for petitioner prayed time for verification of certain documents and to submit final argument. Time extended at request. Put up on 18.01.2017 at 10.309 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy)

Member (Judicial)